




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 37/16	TP 158/17	Hearing	391 / 394	Gajanand Buildings & Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THIRUPAL HORIGE PCS 9448384064	Petitioner	
2)	Prima Hatti	ROC	
3.	K. Latha Pavimala Vadana	DOL	

PCS for petitioner is present. Heard him.

For orders, list it on 21.06.2017.


MEMBER (J)


MEMBER (T)